

City Civil and Sessions Court, Gr. Bombay

Notice

It is hereby informed that the process of filling up employees for Scanning and Digitization Project from the retired staff members of Bombay City Civil and Sessions Court (Main and Dindoshi Branch) has commenced.

The retired employees who have retired during July 2018 to June 2020 on superannuation may apply in prescribed format only. The retired employees who have taken voluntarily retirement or those who are compulsorily retired/ discharged from service, prematurely retired or dismissed shall not be considered.

The remuneration, other allowances and in-service benefits will be applicable as may be fixed by the appropriate authority.

Please find annexed herewith prescribed proforma.

The applicant shall send the written willingness to the office of the Registrar Bombay City Civil Court, Fort, Mumbai 400 032 alongwith scanned copy of the duty filled up prescribed proforma on or before **13.07.2020 by 12.00 noon** by E-mail on address **ctcourt-mum@nic.in**

(S.S.Dhakne)
I/c Registrar,
City Civil Court, Bombay

Date : 10th July, 2020.

PROFORMA
(Application/Willingness for appointment on the Scanning and Digitization Project)

1	Affix recent self attested passport size photograph	
2	Full Name (beginning with surname), residential address with telephone/Mobile Number	
3	Designation and place of posting at the time of retirement	
4	Date of Birth (dd/mm/yyyy)	
5	Date of Retirement (dd/mm/yyyy)	
6	Place of family home	
7	Whether currently employed, if yes, give details	
8	Whether you have given willingness for any other employment, if yes, give details	
9	Choice of Posting	
10	Whether medical fitness certificate is attached	

Date:-

**Signature of the
retired employee**